

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 09.12.2020 at 02.30 P.M. THROUGH  
VIDEO CONFERENCING.

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PRESENT : SHRI R. VARADHARAJAN, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL  
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APPLICATION NUMBER	: IA/807/IB/2020
PETITION NUMBER	: CP/1210/IB/2018
NAME OF THE PETITIONER(S)	: Adept Technology Pvt. Ltd
NAME OF THE RESPONDENT(S)	: Skhamuri Hymavathy
UNDER SECTION	: Sec 66(1) Of IBC 2016

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**ORDER**

Due to paucity of time, this matter is adjourned to

**25.01.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)